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OA No. 369 of 2008

Anadi Das Applicant
Versus
UOI & Ors. Respondents

1. Order dated 27th August, 2009.

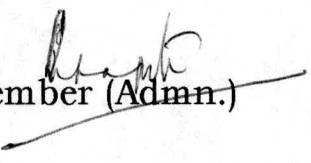
C O R A M

THE HON'BLE MR. C.R.MOHAPATRA, MEMBER (ADMN.)

By filing copy of the Letter No.

ECoR/Pers/HQ/CC/OA 370/09/AD dated 26.08.2009 it has been brought to the notice of this Tribunal that the prayers made in this OA by the Applicant have already been met by granting him his retirement dues. This was not objected to by Learned Counsel for the Applicant.

In view of the above, this OA is dismissed as infructuous.


Member (Admn.)